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Central Administrative Tribunal, Principal Bench

Original Application No.3261 of 2001

New Delhi, this the 25th day of February, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. Govindan S. Tampi, Member(A)

Shri B.M. Bakshi,
Son of late Shri Omkar Nath Bakshi,
R/o 17-1/C, Kali Badi Marg,
P&T Quarters,
New Delhi-1

.... Applicant

(By Advocate: Dr. Sumant Bhardwaj)

Versus

1. Director (Staff)
Ministry of Communications
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi-1

2. The Chief General Manager,
BD Dte., Malcha Marg,
New Delhi

3. The Chief PMG
J&K Circle, Srinagar,
Jammu & Kashmir.

.... Respondents

(By Advocate: Shri R.N. Singh)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

After the matter was argued, it is not in dispute that the present petition be disposed of with the following directions:-

(a) the case of the applicant should be considered for promotion in accordance with the relevant recruitment rules and instructions that have been issued from time to time;

(b) the seniority of the applicant should be kept in view while considering his case for promotion even from the back date;

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(c) the applicant, subject to suitability, should not be denied the benefits that are due to the persons junior to him; and

(d) this exercise should be completed within three months from today.

2. In the absence of any objection, the present O.A. is disposed of in the above terms, as conceded at the Bar.

(Govindan S. Tampli)
Member (A)

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(V.S. Aggarwal)
Chairman.

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